

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 150 OF 2017 &  
IA NO. 651 OF 2017 & IA NO. 632 OF 2018**

**Dated : 2<sup>nd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Shri Rama Shankar Awasthi & Anr.**

**.... Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Praveen Sehrawat R-1  
  
Mr. Sajan Poovayya, Sr. Adv.  
Ms. Divya Chaturvedi  
Mr. Saransh Shaw  
Mr. Md. Altaf Mansoor for R-2  
  
Mr. Sanjay Sen, Sr. Adv.  
Mr. Parinay Deep Shah  
Ms. Ritika Singhal for R-3

**ORDER**

List the matter for hearing on **23.07.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/mkj*

**(Justice Manjula Chellur)  
Chairperson**